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**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**JABALPUR BENCH**  
**JABALPUR**

**Original Application No. 507 of 2006**

Jabalpur, this the 25<sup>th</sup> day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Shri A.K. Gaur, Judicial Member

D.M. Rao, S/o. Late Shri D. Venkat Rao,  
Aged about 58 years, Ex. Time Keeper  
Gr-III, Wagon Repair Shop, S.E.C. Railway,  
Raipur, Residing at : Srinagar, Khamtarai (Post),  
Raipur - 492001. Dist : Raipur (CG). .....

**Applicant**

(By Advocate - Shri B.P. Rao)

**V E R S U S**

1. Union of India, through  
The General Manager,  
S.E.C. Railway,  
Bilaspur Zone,  
Bilaspur - 495001 (CG).

2. The General Manager,  
S.E.C. Railway, Bilaspur Zone,  
Zone Office, Bilaspur  
- 495001 (CG). .....

**Respondents**

**O R D E R (Oral)**

**By A.K. Gaur, Judicial Member -**

Heard Shri B.P. Rao, learned counsel for the applicant.

2. On 25<sup>th</sup> December, 2005 the applicant ~~has~~ submitted a review petition to the respondent No. 2. On 14.3.2006 a reminder was also given to respondent No. 2 for earlier disposal of this review petition. This Original Application has been filed with a prayer for issuing direction to the respondent No. 2 for deciding the said review/revision petition within a stipulated period of time. Accordingly, we direct the respondent No. 2 to consider and decide the said review petition of the

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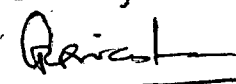
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applicant dated 25<sup>th</sup> December, 2005 within a period of three months from the date of receipt of a copy of this order.

3. Hence, the Original Application is disposed of at the admission stage itself. A copy of this order and the Original Application may be given to Shri M.N. Banerjee, Standing counsel for the Railways.

  
(A.K. Gaur)  
Judicial Member

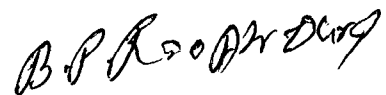
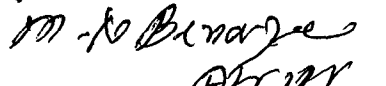
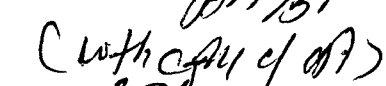
  
(Dr. G.C. Srivastava)  
Vice Chairman

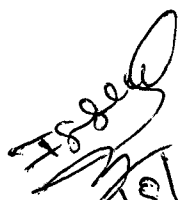
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पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....  
पतिलिपि अट्टेडित:-

- (1) सचिव, उच्च न्यायालय काट एम्प्लोयमेंट, जबलपुर
- (2) आलेख श्री/श्रीमती/कु.....के काउंसल
- (3) प्रत्ययी श्री/श्रीमती/कु.....के काउंसल
- (4) कंमाल, कोपअ, जबलपुर न्यायाधीश

सूचना एवं आवश्यक कार्यवाही के लिए  
उप रजिस्ट्रार

  
  
  
(With copy of DT)  
25/12/05

  
25/12/06